SHINDE): Sir, I beg to lay on the Table, under sub-section (3) of sub-section 44 of the Food Corporations Act, 1954, a copy of the Ministry of Food, Agriculture, Community Development and Cooperation Notification G.S.R. No. 288, dated the 22nd February, 1966, publishing the Food Corporations (Fifth Amendment) Rules, 1966. [Placed in Library. See No. LT-5825/66.]

ACCOUNTS (1964-65) OF THE NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION NEW DELHI

SHRI ANNASAHIB SHINDE: Sir, I also beg to lay on the Table, under subsection (4) of section 17 of the National Co-operative Development Corporation Act, 1962, a copy of the certified Accounts of the National Co-operative Development Corporation, New Delhi, for the year 1964-65 tog;ther with the Audit Report thereon. [Placed in Library. See No. LT-5823/66.]

FOURTEENTH REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI M. GOVINDA REDDY (Mysore): Sir, I beg to lay on the Table a copy of the Fourteenth Report of the Committee on Public Undertakings on the action taken by Government on the recommendations contained in the Thirty-fourth Report of the Estimates Committee on Indian Refineries Limited.

RESIGNATION OF SHRI JAGANNATH PRASAD

MR. CHAIRMAN: I have to inform Members that Shri Jagannath Prasad has resigned his seat in the Rajya Sabha to which he was elected by the elected Members of the Rajasthan Legislative Assembly on February 27, 1965, as he has been elected by the elected Members of the same Legislative Assembly to fill another seat in the Rij ya Sabha on March 9, 1966.

MESSAGES FROM THE LOK SABHA

I. THE SEAMEN'S PROVIDENT FUND BILL, 1966

II. THE DELHI ADMINISTRATION BILL,

SECRETARY: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

(I)

"Tn accordance with the provisions of Rule IOI of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that the following amendments made by Rajya Sabha in the Seamen's Provident Fund Bill, 1965, at its sitting held on the 15th February, 1966, were taken into consideration and agreed to by Lok Sabha at its sitting held on Friday, the 18th March, 1966:—

Enacting Formula

1. That at page 1, line 1, for the word 'Sixteenth', the word "Seventeenth' be substituted.

Clause 1

2. That at page 1, line 4, for the figure '1965*, the figure '1966' be substituted

Clause 9

3. That at page 6, line 26, for the figure '288', the figure '228' be substituted".

(I)

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on the 18th March, 1966, has adopted the following motion further extending the time for presentation of the Report of the Joint Committee of the Houses on the Delhi Administration Bill, 1965:—

MOTION

'That the time appointed for the presentation of the Report of the Joint Committee on the Bill to provide for the administration of the Union territory